

Extension of Terminal Buildings Nagpur Airport

2207. SHRI BANWARI LAL PUROHIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the reply given on 5 December, 1988 to Unstarred Question No. 3402 regarding expansion of Nagpur Airport and state:

(a) whether the drawings and estimates for the extension of Nagpur Airport terminal building have been prepared by the National Airports Authority;

(b) if so, when the administrative approval and expenditure sanction will be accorded; and

(c) the time by which the expansion work at Nagpur Airport will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The preliminary drawings and estimates have been prepared.

(b) The administrative approval and expenditure sanction is expected to be issued by 31.8.1989.

(c) It is expected to be taken up in this financial year and to be completed in about 15-18 months from the date of commencement.

Canteens in Public Sector Undertakings

2209. PROF. K.V. THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that in many of the Central Public Undertakings, the officers supervisors, and workers are having separate canteens; and

(b) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). Generally, the canteens run by the managements of the public sector undertakings are common to officers, supervisors and workers. However, there are few undertakings like Jessop & Company, Chochin Shipyard Ltd., Hindustan Aeronautics Ltd., etc. where the Associations of Officers/Supervisors are running their own canteens with permission of the management.

Shifting of Delhi Flying Club

2210. SHRI CHINTAMANI JENA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have taken a decision to shift Delhi Flying Club and the Delhi Course from the existing place; and

(b) if so, at which place; and

(c) when these are likely to be shifted?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). No decision has been taken to shift the Delhi Flying Club from the existing place. As regards the Delhi Race Course, a decision has been taken in principle to shift it from the existing location. However, it is not possible to indicate, at this stage, the time it will take to shift and the location to which it will be shifted.

12.00 hrs.

[English]

(Interruptions)

PROF. N.G. RANGA (Guntur): Why